

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4695
ANSWERED ON 15TH DECEMBER, 2016

REMOVAL OF SERVICE ROAD IN GUJARAT

4695. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the details about the removal of the service road on toll roads in Gujarat;
- (b) the reasons for removal of service roads;
- (c) whether local village citizens have to pay toll fee to pass the road, if so, the reasons therefor; and
- (d) whether service road on toll roads are not mandatory to ward of any emergent situation, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) No removal of service road on toll roads on National Highways in Gujarat is done.
- (b) Does not arise.
- (c) Yes, Madam. The local village citizens have to pay discounted fee in accordance with Concession Agreement.
- (d) Service road on toll roads are not mandatory. Service roads are constructed in accordance with provision of Concession Agreement.
